

[Secretary General]

Clause 1

2. That at page 1, line 4,—for
"1972" substitute "1973".

(iii) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 26th November, 1973 agreed to the following amendment made by the Lok Sabha at its sitting held on the 19th November, 1973 in the Homoeopathy Central Council Bill, 1973:—

The Second Schedule

That at page 14, line 34,—

for "MYSORE" substitute
"KARNATAKA".

12.01 hrs.

PAYMENT OF BONUS (SECOND AMENDMENT) BILL

SECRETARY-GENERAL: Sir, I lay on the Table of the House the Payment of Bonus (Second Amendment) Bill, 1973, as passed by Rajya Sabha.

12.14 hrs.

RE. BUSINESS OF THE HOUSE

SHRI S. M. BANERJEE (Kanpur): May I make a submission on the Order Paper of today? Under item No. 8 we are going to discuss the report of the ICAR Inquiry Committee. This report was laid on the Table of the House but it has not been circulated to the Members. Yesterday, I enquired at the counter and I was told that the copies of the report were not made available for distribution. Now that we are going to have a discussion, I would suggest that it should be postponed and the reports should first be made available to the Members. I know that the copy of the

report is in the Library. Some copies are available there, but it is not available to everyone who wants it.

अध्यक्ष महोदय : आप सोचे क्यों नहीं कहते कि आप शाम को फ्री होना चाहते हैं ?

श्री एस०एम० बनर्जी : नहीं अध्यक्ष महोदय, कार्पाज अवेनेबल नहीं है। मैंने कल भी पठा था। मैं ही मिर्फ नहीं हूँ। मैंने दूमरे मेम्बरों से भी पूछा था। वह अवेनेबल नहीं है।

SHRI INDRAJIT GUPTA (Alipore): May I add my voice to that of Shri S. M. Banerjee? This is a very important matter, and in order to do justice to this debate which has been put down for today, if I may say so, rather suddenly—till the copies of the date on which it has come, has come rather suddenly—till the copies of the report are available to the Members, the discussion should be postponed. There are just one or two copies available in the Library. Some more copies should be made available before we have the debate. Otherwise, we shall not be able to do justice to it.

MR. SPEAKER: Do hon. Members want the debate to be postponed?

SHRI INDRAJIT GUPTA: If it is possible to postpone it by a few days, it would be better and I think it would be more profitable.

SHRI S. M. BANERJEE: The copies should be made available to all.

MR. SPEAKER: I think the House should have no objection to it.

SHRI S. M. BANERJEE: At four O'clock, the discussion on the IAC lock-out can start instead of this.

MR. SPEAKER: Only one out of the four Members sponsoring the discussion is demanding this. The other three are absent here. I should have got their concurrence also for the postponement.